GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3329 ANSWERED ON:13.08.2010 PRIVATE SECTOR IN HEALTH CARE FACILITIES Raghavan Shri M. K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the standard of services being provided by the health sector especially the private entities working in the health care sector is satisfactory in terms of quality service;
- (b) if so, the details thereof; and
- (c) if not, the steps proposed to be taken to improve the standards of health care services in this sector?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c): There is no standardization of services provided in the Health Sector. However, the Parliament has passed the Clinical Establishments (Registration & Regulation) Bill, 2010. This Bill, inter-alia, provides for a National Council of Clinical Establishments which would determine minimum standards for the registration of the clinical establishments. The bill also has a provision for classification and categorization of clinical establishments.